

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2960  
ANSWERED ON:18.08.2004  
CONVERSION OF STATE HIGHWAY INTO NATIONAL HIGHWAY  
Singh Dr. Ajit Kumar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the proposal to convert the Arrah-Sasaram State Highway into National Highway is pending with the Planning Commission for many years;
- (b) whether the rural people of this area have no alternative of this road for transport;
- (c) whether this State Highway is in a dilapidated condition and it has not been repaired by the Government for years;
- (d) if so, the time by which the Government intends to convert this State Highway into a National Highway; and
- (e) if not, the reasons therefor ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) The proposal for declaration of new National Highways are considered by this Ministry. No such proposal for declaration of Arrah-Sasaram State Road as a National Highway has been received in this Ministry from Government of Bihar after last declaration of new National Highways on 25-2-2004.
- (b) & (c) Arrah-Sasaram Road is a State Road and responsibility for its development and maintenance is with the State Government. The subject of an alternative route and its repair does not relate to this Ministry.
- (d) & (e) There is no proposal for conversion of Arrah-Sasaram State Road into a National Highway.